

**THE MINISTER OF STATE IN
THE MINISTER OF HOME AFFAIRS
(SHRI DHANIK LAL MANDAL):**

(a) to (f), F.I.R. No. 348 was filed at Seelampur Police Post on 22-5-1978 in connection with death of a ten year old girl in an accident involving a three-wheeler scooter No. DHR-1936. A case was registered under Section 279/337/304-A of the I.P.C. and the driver of the scooter was arrested. The case is now pending trial in the Court. The Government is aware of the Article on the subject in Hindi Janyug dated 28th April, 1979. The allegations made in 'b' and 'c' are not correct.

**Implementation of reservation orders
for SC/ST Stenographers service**

10915. **SHRI MOHAN LAL PIPIL:**
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the reservation orders contained in the Department of Personnel and Administrative Reforms O.M. No. 27/2/71-Estt(SCT) dated the 27th November, 1972 for Scheduled Castes and Scheduled Tribes are being implemented in making promotions from Grade C to Grade B and from Grade B to Grade A of Central Secretariat Stenographers' Service; and

(b) if so, the number of Scheduled Castes and Scheduled Tribes employees promoted to Grade A and B of Central Secretariat Stenographers' Service during last two years?

**THE MINISTER OF STATE IN
THE MINISTER OF HOME AFFAIRS
AND IN THE MINISTER OF LAW,
JUSTICE AND COMPANY AFFAIRS
(SHRI S. D. PATIL):** (a) Yes, Sir.

(b) Information is being collected and will be laid on the Table of the House.

**Violation of Rules of recruitment in
Khadi and Gram Udyog Bhavan**

10916. **SHRI RAJE VISVESHVAR
DAO:** Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 7418 on the 18th April, 1979 and state:

(a) whether there has been violation of Rules of Recruitment and also in promotions in the Khadi and Gram Udyog Bhavan, New Delhi;

(b) whether it is also a fact that seniority and merit was also not considered in some cases of employees of the Khadi Gram Udyog Bhavan, New Delhi in promotion;

(c) whether Government propose to remove such complaints to avoid such resentments among the employees; and

(d) whether Government propose to inquire into this matter and if not, the reasons thereof?

**THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI JAGDAMBI PRASAD YA-
DAV):** (a) and (b). The cadrewise seniority of the staff of Khadi Gramodyog Bhavan, New Delhi has been finalised by the Khadi and Village Industries Commission from 1st October, 1974. Promotions have been given since then in accordance with seniority with approval of the Staff Selection Committee.

(c) and (d). Do not arise.

**सम्य प्रवेश की विषयों में सुच. टी. सी. एच.डी.
की संख्या**

10917. श्री सुचन सम्य कछवाब: क्या उद्योग मंत्री 23 मार्च 1979, को अंतरांकित प्रश्न संख्या 4020 के उत्तर की सहाय में यह जवाब की सुवा करें कि:

(क) सम्य प्रवेश में जनवरी, 1976 से मार्च, 1977 तक की अवधि के लिये दौरान जहाँ निर्मित कपड़े की बेचने के लिये मिल कार (एन. टी. सी.) कितने एपेंट नियुक्त किये गये और क्या यह सच है कि एपेंटों में कपड़ा बेचने के लिये कुछ राशि जमा कराई है और यदि हाँ, तो प्रत्येक एपेंट के कितनी राशि जमा कराई है; और

(ख) उन एजेंटों को कमीशन किस आधार पर दिया जाता है तथा प्रत्येक एजेंट को अब तक कमीशन की कितनी राशि दी गई है और कितने एजेंटों को अभी कमीशन दिया जाना है तथा इस मद में कितनी राशि दी जानी है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) जनवरी, 1976 से मार्च 1977 की अवधि में राष्ट्रीय वस्त्र निगम (मध्य प्रदेश, लि० में 40 एजेंट (अभिकर्ता) नियुक्त किये थे। इस के अलावा सहायक निगमों के अधीन अलग अलग मिलों द्वारा भी कुछ एजेंट नियुक्त किये गये थे। ऐसे एजेंटों की सही संख्या के बारे में जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी। इन एजेंटों द्वारा 5,000 रुपये से 10,000 रुपये के बीच घनराशि जमा कराई गई है।

(ख) जानकारी इकट्ठी की जा रही है और सभा-पटल पर रख दी जाएगी।

मध्य प्रदेश में सोयाबीन उद्योगों की स्थापना के लिए आवेदनपत्र

10918. श्री राघवजी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में सोयाबीन पर आधारित उद्योगों की स्थापना के लिये गत दो वर्षों में कितने एजेंसियों ने केन्द्रीय सरकार को आवेदन पत्र दिये;

(ख) इस प्रयोजन के लिये कितने एजेंसियों को अब तक आशय पत्र जारी नहीं किए गए हैं; और

(ग) उनको आशय पत्र जारी न करने के क्या कारण हैं तथा उनको आशय पत्र कब तक जारी किए जायेंगे ?

उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) विगत दो वर्षों में मैसेस ब्रिटानिया बिस्कुट कं० लि० बंबई ही एक ऐसी कंपनी थी जिसने मध्य प्रदेश में सोयाबीन पर आधारित उद्योग की स्थापना करने के लिये उद्योग (विकास तथा विनियमन) अधिनियम के अन्तर्गत आवेदन पत्र प्रस्तुत किया था। ऐसा लगता है कि मध्य प्रदेश सरकार से उक्त राज्य में सोयाबीन पर आधारित उद्योग की स्थापना करने हेतु मैसेस फूड स्पेशियलिटीज लि० तथा मैसेस काडबरी इंडिया लिमिटेड द्वारा अनुरोध किया गया है जिसको राज्य सरकार का समर्थन प्राप्त है। उनसे मध्य प्रदेश के लिये उद्योग (विकास तथा विनियमन) अधिनियम के अधीन औद्योगिक लाइसेंस देने हेतु औपचारिक आवेदन पत्र नहीं मिला है।

(ख) मैसेस ब्रिटानिया बिस्कुट कं० लिमिटेड, बम्बई।

(ग) कंपनी के अनुरोध पर केन्द्र सरकार द्वारा शीघ्र ही अन्तिम रूप से निर्णय लिये जाने की संभावना है।

Persons killed by Mizo Hostiles

10919. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed by Mizo hostiles in Mizoram, Tripura, Manipur and other surrounding areas separately, during 1979 so far;

(b) the details of the major incidents of hostilities perpetrated by Mizos during the period; and

(c) the steps taken to rehabilitate and compensate the victims/their families by the Central and State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) The number of persons killed during 1st January, 1979 to 30th April is as follows:—

Mizoram	Two
Manipur, Tripura and other surrounding areas	Nil

(b) Details of major incidents from 1st January, 1979 to 30th April:

Mizoram

- | | |
|---|---|
| (i) Security Force personnel shot dead | 2 |
| (ii) Govt. Vehicles hijacked | 2 |
| (iii) Govt. money looted/robbed (involving an amount of Rs. 2,36,350/-) | 3 |
| (iv) Police official kidnapped (later released) | 1 |
| (v) Firing on Security Forces patrol | 2 incidents (one Jawan was injured in each incident). |

There was no major incident in Manipur, Tripura and other surrounding areas.

(c) Information is being collected and will be laid on the Table of the House.